

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 203/14	TP 129/16	Hearing	621A	G. Corp Lotus Mall P. Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	B.ULLAS KIRAN PAH 9181599119	PETITIONER	B. Ullas Pai

PCS for petitioner is present. He has filed copies of the petitioner which was said to have been filed before CLB. Registry is directed to verify and put up.

List it on 18.04.2017.

MEMBER (J)

MEMBER (T)